
NHRC notes significant surge in the number of typhoid patients

NHRC, India took suo moto cognisance of a media report revealing significant surge in the patients of typhoid allegedly due to consumption of contaminated drinking water. State Health Department confirmed a total 70 active cases of typhoid concentrated in a particular area of the city. Reportedly, the surge in the patients of typhoid has exposed serious flaws in the newly laid water supply system in Gandhinagar City of Gujarat.



Govt appoints IPS officer Anand Swaroop as Special Secretary (Internal Security) at MHA

Press Trust of India

New Delhi, Jan 9

The Appointments Committee of the Cabinet (ACC) led by Prime Minister Narendra Modi has approved the appointment of senior IPS officer Anand Swaroop as the new Special Secretary (Internal Security) in place of incumbent Praveen Vashista, a government order said. Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC). The order said his tenure will be from the date of assumption of charge till August 31, 2029, the date of his superannuation or until further orders, whichever is earlier

**Anupama Nilekar Chandra appointed DG
(Investigation), NHRC**

Anupama Nilekar Chandra Special Director General SSB has been appointed Director General (Investigation) in the National Human Rights Commission.

Anupama is 1994 batch IPS officer of Bihar cadre.



मानवाधिकार आयोग हुआ सख्त मुख्य चिकित्सा अधिकारी तलब

संसू परतावल: अवैध रूप से संचालित माही हास्पिटल के खिलाफ हूमन राइट्स काउंसिल महराजगंज के जिलाध्यक्ष एवं राष्ट्रीय मानवाधिकार आयोग के सदस्य सूरज कुमार चौहान द्वारा की गई शिकायत पर आयोग ने कद्दा संज्ञान लिया है। आख्या न देने पर मुख्य चिकित्साधिकारी महराजगंज को मानवाधिकार आयोग ने दोबारा तलब किया है।

हूमन राइट्स काउंसिल के जिलाध्यक्ष एवं मानवाधिकार आयोग के सदस्य, ग्राम बड़हरा बर्दूपार थाना श्यामदेउरवा निवासी सूरज कुमार चौहान ने पांच नवंबर 2025 को राष्ट्रीय मानवाधिकार आयोग में शिकायत दर्ज कराई थी। शिकायत में

आरोप लगाया गया था कि माही हास्पिटल अवैध रूप से संचालित है और इसका संचालक पूर्व में भी नाम बदल-बदलकर कई स्थानों पर अस्पताल खोल चुका है, जहां गंभीर लापरवाही के चलते महिलाओं एवं नवजातों की मृत्यु हो चुकी है। राष्ट्रीय मानवाधिकार आयोग नई दिल्ली ने उत्तर प्रदेश मानवाधिकार आयोग को कार्रवाई के निर्देश दिए थे। आयोग ने मुख्य चिकित्साधिकारी महराजगंज को नोटिस जारी कर छह जनवरी को आख्या प्रस्तुत करने का आदेश दिया था, लेकिन सीएमओ द्वारा कोई आख्या प्रस्तुत नहीं की गई। इस पर आयोग ने पुनः 16 फरवरी को आयोग के समक्ष उपस्थित होकर आख्या देने का आदेश जारी किया है।

राष्ट्रीय मानवाधिकार आयोग ने अनुदानित मदरसों पर मांगी रिपोर्ट

■ **NBT रिपोर्ट, लखनऊ :** यूपी के अनुदानित मदरसों में फर्जी नियुक्तियों, छात्रों के मानवाधिकारों के हनन और कथित भ्रष्टाचार के गंभीर आरोपों पर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने सख्त रुख अपनाया है। आयोग ने यूपी के अल्पसंख्यक कल्याण निदेशक को नोटिस जारी कर दो सप्ताह के भीतर ऐक्शन टेक्न रिपोर्ट तलब की है। आयोग ने यह नोटिस बाराबंकी के सामाजिक कार्यकर्ता मो.तलहा अंसारी की ओर से दाखिल शिकायत के आधार पर जारी की है। तलहा अंसारी ने दो जनवरी 2026 को अपनी शिकायत एनएचआरसी में दर्ज करवाई थी।

मदरसों में गड़बड़ी पर निदेशक को आयोग की नोटिस

लखनऊ। प्रदेश के अनुदानित मदरसों में कथित भ्रष्टाचार, फर्जी नियुक्तियों और इनमें पढ़ने वाले विद्यार्थियों के मानवाधिकार हनन की शिकायतों पर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने सख्ती दिखाई है। आयोग ने प्रदेश के अल्पसंख्यक कल्याण निदेशक को नोटिस जारी करके दो सप्ताह के भीतर कार्रवाई की रिपोर्ट (एटीआर) तलब की है।



Source: <https://www.aninews.in/news/national/general-news/centre-appoints-anand-swaroop-as-special-secretary-internal-security-anupama-nilekar-named-nhrc-dg-investigation20260109100835/>

Centre appoints Anand Swaroop as Special Secretary (Internal Security); Anupama Nilekar named NHRC DG (Investigation)

ANI | Updated: Jan 09, 2026 10:08 IST

New Delhi [India], January 9 (ANI): The Central government has appointed senior Indian Police Service (IPS) officers Anand Swaroop and Anupama Nilekar Chandra to key posts in the Ministry of Home Affairs (MHA) and the National Human Rights Commission (NHRC), respectively.

Appointments Committee of the Cabinet (ACC), chaired by Prime Minister Narendra Modi, approved these appointments following a proposal from the Ministry of Home Affairs. The appointments were officially announced through an order issued by the Department of Personnel and Training (DoPT) late on Thursday evening.

Swaroop, a 1992-batch Uttar Pradesh cadre IPS officer, presently serving as Director General (Investigation) in the NHRC, has been appointed as Special Secretary (Internal Security) in the Ministry of Home Affairs. He will assume charge of the post from the date of joining and will serve till August 31, 2029, his date of superannuation, or until further orders.

Swaroop will take over the reins from incumbent Praveen Vashista, a 1991-batch Bihar cadre IPS officer, who has been serving in the role since October 2024.

With a strong track record in policing and administration, Swaroop has earlier worked in key posts. Before being appointed as DG (Investigation) NHRC, Swaroop was posted as Director General of Police (DGP) Headquarters in Lucknow, Uttar Pradesh.

In a related decision, the ACC also cleared the appointment of Anupama Nilekar Chandra, a 1994-batch Bihar cadre IPS officer, as Director General (Investigation) in the NHRC. She is currently posted as Special Director General in the Sashastra Seema Bal (SSB).

Her appointment to the post will be effective from the date of assumption of charge and will continue till March 31, 2031, or until further orders. (ANI)



Source: <https://www.bhaskarenglish.in/local/gujarat/news/human-rights-commission-sends-notice-to-gujarat-govt-seeks-report-from-chief-secretary-on-rising-typhoid-cases-in-gandhinagar-flags-public-health-concern-136897882.html>

Human Rights Commission sends notice to Gujarat govt:Seeks report from Chief Secretary on rising typhoid cases in Gandhinagar; flags public health concern

Gandhinagar 12 hours ago

Due to an increase in the number of typhoid patients in Gandhinagar caused by contaminated drinking water, the National Human Rights Commission (NHRC) has issued a notice to the Gujarat government and has asked the Chief Secretary to submit a detailed report within two weeks.

Confirmation of 70 active typhoid cases Gujarat Health Department confirms 70 active typhoid cases. Serious flaws were found in Gandhinagar's newly laid pipeline, with leakages at seven points causing sewage to mix with drinking water. The Commission warned that if these reports are true, it constitutes a serious violation of victims' human rights.

Order to submit a detailed report in two weeks

In this regard, the commission has issued a notice to the Gujarat government and ordered the Chief Secretary to submit a detailed report within two weeks.

This report seeks information on the current condition of patients receiving treatment at home and admitted to hospitals affected by typhoid, and the steps taken to prevent the recurrence of such incidents in the future.

14 more new cases reported

In Gandhinagar, on Thursday, January 8, 14 more new cases of typhoid were reported, causing a commotion in the administration.

Officially, the number of typhoid cases has reached 167, but the actual situation is being discussed as more serious.

Private hospitals and clinics are overflowing with patients, while on the other hand, there is widespread anger among citizens over the administration's failure to find water and sewage line leakages.

80 under treatment and 18 patients discharged According to the Gandhinagar Municipal Corporation, Sector-24, 26, 28, Adiwada and GIDC areas have become major centers of the epidemic. Currently, 80 patients are under treatment, while 18 patients have been discharged.

85 teams of the health department have so far conducted surveillance in 61,389 houses and a population of approximately 2.66 lakh. The exercise of super chlorination of water has also been intensified.



Source: https://www.business-standard.com/india-news/anand-swaroop-appointed-special-secy-at-mha-anupama-nilekar-named-nhrc-dg-126010900257_1.html

Anand Swaroop appointed special secy at MHA; Anupama Nilekar named NHRC DG

Swaroop, a 1992-batch Uttar Pradesh cadre IPS officer, presently serving as Director General (Investigation) in the NHRC, has been appointed as Special Secretary (Internal Security) in Home Ministry

ANI | 2 min read Last Updated : Jan 09 2026 | 10:41 AM IST

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Appointments Committee of the Cabinet (ACC), chaired by Prime Minister Narendra Modi, approved these appointments following a proposal from the Ministry of Home Affairs. The appointments were officially announced through an order issued by the Department of Personnel and Training (DoPT) late on Thursday evening.

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In a related decision, the ACC also cleared the appointment of Anupama Nilekar Chandra, a 1994-batch Bihar cadre IPS officer, as Director General (Investigation) in the NHRC. She is currently posted as Special Director General in the Sashastra Seema Bal (SSB).

Her appointment to the post will be effective from the date of assumption of charge and will continue till March 31, 2031, or until further orders.

(Only the headline and picture of this report may have been reworked by the Business Standard staff; the rest of the content is auto-generated from a syndicated feed.)

First Published: Jan 09 2026 | 10:40 AM IST



Source: <https://www.counterview.net/2026/01/as-nhrc-faces-downgrade-rights-concerns.html>

As the NHRC faces a downgrade, rights concerns in the Northeast intensify

By Neha Desai*

In a development that carries implications for India's global human rights reputation, the Global Alliance of National Human Rights Institutions (GANHRI) has recommended lowering the accreditation status of the National Human Rights Commission of India (NHRCI) from "A" to "B."

GANHRI's Sub-Committee on Accreditation issued the recommendation in April 2025 after deferrals in 2023 and 2024. The committee cited concerns including political influence in appointments, inadequate diversity, dependence on police agencies for investigations, and perceived gaps in addressing torture allegations and civic space restrictions.

Although the reclassification is deferred until March 2026 to allow for reforms, the move signals concerns about the NHRC's independence and its ability to function as a robust national watchdog.

This assessment takes on added weight in the context of human rights issues in Northeast India, where ethnic conflict, policing practices, and long-standing grievances continue to draw scrutiny—most visibly in the aftermath of the killing of Angel Chakma.

Human Rights in the Northeast: Persistent Structural Challenges

The Northeast—comprising eight states including Assam, Mizoram, Manipur and Tripura—has long experienced conflict tied to ethnicity, identity, and autonomy demands. These tensions have intersected with state security responses, including application of the Armed Forces (Special Powers) Act (AFSPA), which grants broad operational authority and limits prosecution of security personnel.

Despite partial rollbacks, AFSPA remains active in several areas. Civil society groups and local communities continue to report allegations of excessive force, arbitrary detention and custodial violations.

In 2025, independent monitors noted continued reports of sexual violence, encounter killings and custodial deaths linked to law enforcement and security agencies. Manipur remains emblematic of the region's crisis—ethnic violence between Meitei and Kuki communities since 2023 has caused loss of life, displacement and destruction of homes. Questions over state capacity and impartiality have fuelled public distrust.

At the same time, land rights concerns afflict Adivasi and Indigenous communities amid industrial expansion, infrastructure corridors and extractive projects. While New Delhi has signed multiple peace agreements to settle long-standing insurgencies, critics argue these do not fully address ongoing policing practices, local governance failures, or structural inequities.

Bias and discrimination against people from the Northeast remain a national concern as well. Students and workers living across Indian cities report harassment, stereotyping and violence tied to their appearance, language and food habits—issues the Supreme Court has previously flagged, and which national guidelines have struggled to curb in practice.

The NHRC has sought to engage the region—including hearing dozens of cases during a 2025 camp sitting in Guwahati—but its ability to secure timely relief or enforce accountability is now under greater scrutiny following the accreditation review.

The Case of Angel Chakma

The killing of 24-year-old Tripura student Angel Chakma in Dehradun in December 2025 brought these tensions into sharper public focus.

According to reports, Chakma and his brother objected to remarks directed at them, after which a violent

altercation ensued. Chakma suffered serious injuries and died days later.

Police arrested three individuals—identified locally as Avinash Negi and Suraj Khawas among others—and have stated that the incident arose from a quarrel rather than racial hostility. However, activists and community organisations have described it as part of a broader pattern of targeting Northeast youth in mainland cities. The Youth's Forum for Protection of Human Rights condemned the killing, and a Public Interest Litigation (PIL) was filed before the Supreme Court seeking guidelines to address racially motivated attacks. The NHRC also requested a report from state authorities, though expectations for a wider inquiry remain unmet for many observers.

Chakma's death has reignited discussion on the vulnerability of students and migrants from the Northeast, uneven media attention to violence against marginalized groups, and the limitations of existing institutional safeguards.

NHRC Downgrade and Implications

The proposed downgrade illustrates concerns that the NHRC is constrained at precisely the time when its scrutiny is most needed in regions such as the Northeast. Advocacy groups argue that reliance on police fact-finding creates perceived conflicts of interest, especially where allegations involve security forces protected under special laws.

If the reclassification takes effect, the NHRC would lose full voting rights in international forums and may face constraints in engaging with global human rights mechanisms, potentially weakening avenues for oversight or pressure for reform.

With the deferral window closing in 2026, several governance reforms remain possible—ranging from transparent appointments, inclusion of diverse communities, and greater independence in investigative processes.

Absent systemic change, however, cases like that of Angel Chakma risk becoming emblematic of broader gaps between constitutional guarantees and lived experience—particularly for minorities, Indigenous communities and citizens living far from metropolitan centres.

The accreditation challenge is thus more than a procedural issue: it invites renewed debate on how India protects rights, ensures institutional credibility and responds to regional grievances. Strengthening oversight systems may be central to rebuilding confidence—both domestically and internationally—and preventing future tragedies.

*Based in Tripura



Source: <https://www.daijiworld.com/index.php/news/newsDisplay?newsID=1303128>

Anand Swaroop appointed special secretary; Anupama Nilekar Chandra takes over NHRC post

Fri, Jan 09 2026 11:00:00 AM

Daijiworld Media Network – New Delhi

New Delhi, Jan 9: The Appointments Committee of the Cabinet (ACC), chaired by Prime Minister Narendra Modi, has approved the appointment of senior IPS officer Anand Swaroop as the new Special Secretary (Internal Security), replacing Praveen Vashista, according to a government order.

A 1992-batch IPS officer from the Uttar Pradesh cadre, Swaroop is currently serving as DG(I) at the National Human Rights Commission (NHRC). His tenure as Special Secretary will continue from the date he assumes charge until August 31, 2029, the date of his superannuation, or until further orders, whichever comes earlier.

In a related development, the ACC approved the appointment of 1994-batch IPS officer Anupama Nilekar Chandra, currently Special Director General at Sashastra Seema Bal, as Director General (Investigation) at NHRC, taking over from Swaroop.



Source: <https://www.deccanchronicle.com/amp/news/govt-appoints-anand-swaroop-as-special-secretary-internal-security-at-mha-1929338>

Govt Appoints Anand Swaroop as Special Secretary (Internal Security) at MHA

Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC)

By : PTI

Update: 2026-01-09 07:46 GMT

New Delhi: The Appointments Committee of the Cabinet (ACC) led by Prime Minister Narendra Modi has approved the appointment of senior IPS officer Anand Swaroop as the new Special Secretary (Internal Security) in place of incumbent Praveen Vashista, a government order said. Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC).

The order said his tenure will be from the date of assumption of charge till August 31, 2029, the date of his superannuation or until further orders, whichever is earlier.

The ACC also cleared the appointment of 1994-batch IPS Anupama Nilekar Chandra, working as Special Director General at Sashastra Seema Bal, as Director General (Investigation) at the NHRC in place of Swaroop.



Source: <https://www.deccanchronicle.com/southern-states/telangana/case-booked-against-two-cops-under-scst-act-in-dalit-remand-prisoners-death-1929399>

Case booked against two cops under SC/ST Act in Dalit remand prisoner's death

P. Srinivas 9 January 2026

Nalgonda: A case was registered at Huzurnagar police station against Chilkur sub-inspector Suresh Reddy and Kodad Rural circle inspector Prathap Lingam under provisions of the SC/ST (Prevention of Atrocities) Act in connection with the death of remand prisoner Karla Rajesh, an accused in the CMRF cheque scam.

Kodad DSP R. Srinivas Reddy said the case was registered against the two officers and an inquiry was initiated as per the directions of the National Human Rights Commission (NHRC). He recalled that Rajesh, lodged at the Huzurnagar sub-jail, fell ill and was shifted to a hospital in Hyderabad, where he died while undergoing treatment on November 15, 2025.

Nalgonda District Crime Records Bureau DSP G. Ravi has been appointed as the investigating officer. The DSP said an ex gratia of Rs 4,12,500 has been paid to Rajesh's mother, Lalitha.

Meanwhile, Rajesh's family alleged that he fell ill due to third-degree methods used by the police while he was in custody. Dalit organisations staged a dharna at Kodad, demanding justice for the family.



Source: <https://www.deccanherald.com/india/govt-appoints-ips-officer-anand-swaroop-as-special-secretary-internal-security-at-mha-3856277>

Govt appoints IPS officer Anand Swaroop as Special Secretary (Internal Security) at MHA

The ACC also cleared the appointment of 1994-batch IPS Anupama Nilekar Chandra, working as Special Director General at Sashastra Seema Bal, as Director General (Investigation) at the NHRC in place of Swaroop.

PTI Last Updated : 09 January 2026, 10:25 IST

New Delhi: The Appointments Committee of the Cabinet (ACC) led by Prime Minister Narendra Modi has approved the appointment of senior IPS officer Anand Swaroop as the new Special Secretary (Internal Security) in place of incumbent Praveen Vashista, a government order said.

Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC).

The order said his tenure will be from the date of assumption of charge till August 31, 2029, the date of his superannuation or until further orders, whichever is earlier.

The ACC also cleared the appointment of 1994-batch IPS Anupama Nilekar Chandra, working as Special Director General at Sashastra Seema Bal, as Director General (Investigation) at the NHRC in place of Swaroop.



Source: <https://deshgujarat.com/2026/01/09/nhrc-issues-notice-to-gujarat-chief-secretary-over-typhoid-outbreak-in-gandhinagar/>

NHRC issues notice to Gujarat Chief Secretary over typhoid outbreak in Gandhinagar

January 09, 2026

Gujarat

New Delhi: The National Human Rights Commission (NHRC), India has taken suo motu cognizance of a media report revealing significant surge in the patients of typhoid allegedly due to consumption of contaminated drinking water. State Health Department has confirmed a total 70 active cases of typhoid concentrated in a particular area of the city. Reportedly, the surge in the patients of typhoid has exposed serious flaws in the newly laid water supply system in Gandhinagar city of Gujarat. Seven points of leaks have been identified in the water pipeline network causing sewage to mix with the drinking water supply.

The Commission has observed that the contents of the news report, if true, raise serious issues of violation of the human rights of the victims. Therefore, it has issued a notice to the Chief Secretary, Government of Gujarat, calling for a detailed report on the matter within two weeks. The report is expected to include the present health status of the out-door and in-door patients of typhoid and the steps taken or proposed to ensure such incidents do not recur.

According to the media report, carried on 4th January 2026, the doctors have confirmed that this is a water-borne outbreak and they are working to ensure early detection and prompt medical treatment to the patients on priority. Reportedly, a 30 bed paediatric ward has been opened in the Gandhinagar Civil Hospital to handle the increasing number of typhoid patients who are mostly children. Reportedly, the patients are approaching the hospital with high fever and gastrointestinal symptoms.



Source: <https://www.devdiscourse.com/article/law-order/3764444-govt-appoints-ips-officer-anand-swaroop-as-special-secretary-internal-security-at-mha?amp>

Govt appoints IPS officer Anand Swaroop as Special Secretary (Internal Security) at MHA

PTI | New Delhi | India

Updated: 09-01-2026 08:46 IST | Created: 09-01-2026 08:46 IST

The Appointments Committee of the Cabinet (ACC) led by Prime Minister Narendra Modi has approved the appointment of senior IPS officer Anand Swaroop as the new Special Secretary (Internal Security) in place of incumbent Praveen Vashista, a government order said.

Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC).

The order said his tenure will be from the date of assumption of charge till August 31, 2029, the date of his superannuation or until further orders, whichever is earlier.

The ACC also cleared the appointment of 1994-batch IPS Anupama Nilekar Chandra, working as Special Director General at Sashastra Seema Bal, as Director General (Investigation) at the NHRC in place of Swaroop.

(This story has not been edited by Devdiscourse staff and is auto-generated from a syndicated feed.)



Source: <https://www.freepressjournal.in/lifestyle/typhoid-on-the-rise-know-more-about-the-serious-bacterial-infection-its-symptoms-precautions-how-your-family-can-be-safe>

Typhoid On The Rise: Know More About The Serious Bacterial Infection, Its Symptoms, Precautions & How Your Family Can Be Safe

Typhoid cases have surged in Gandhinagar, Gujarat, due to contaminated drinking water, prompting NHRC action. Caused by *Salmonella typhi*, the infection spreads through unsafe food and water. Common symptoms include prolonged fever and stomach issues. Experts stress clean water, hygiene, vaccination, and timely medical care to prevent complications and protect families during outbreaks.

Rutunjay Dole Updated: Thursday, January 08, 2026, 10:48 PM IST

Typhoid cases are once again making headlines after the National Human Rights Commission (NHRC), India, took suo motu cognisance recently of a reported surge in infections in Gandhinagar city, Gujarat. The outbreak has been linked to the consumption of contaminated drinking water, raising serious public health concerns.

According to reports, several leaks in a newly laid water pipeline network led to sewage mixing with the drinking water supply, resulting in a spike in typhoid cases across the city. Taking note of the situation, the NHRC issued a notice to the State Chief Secretary, seeking a detailed report within two weeks. The report is expected to outline the current health status of affected patients and the steps taken or proposed to prevent such incidents in the future.

What Is Typhoid?

Typhoid is a serious bacterial infection caused by *Salmonella typhi*. It spreads through contaminated food and water and is more common in areas with poor sanitation and unsafe drinking water.



Source: <https://m.greaterkashmir.com/article/govt-appoints-ips-officer-anand-swaroop-as-special-secretary-internal-security-at-mha/467581/amp>

Govt appoints IPS officer Anand Swaroop as Special Secretary (Internal Security) at MHA

Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC)

10:46 PM Jan 09, 2026 IST | PTI

Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC)

New Delhi, Jan 9: The Appointments Committee of the Cabinet (ACC) led by Prime Minister Narendra Modi has approved the appointment of senior IPS officer Anand Swaroop as the new Special Secretary (Internal Security) in place of incumbent Praveen Vashista, a government order said. Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC). The order said his tenure will be from the date of assumption of charge till August 31, 2029, the date of his superannuation or until further orders, whichever is earlier



Source: <https://indianexpress.com/article/cities/ahmedabad/gandhinagar-typhoid-cases-nhrc-issues-suo-motu-notice-to-gujarat-seeks-report-10463241/>

Gandhinagar typhoid cases: NHRC issues suo motu notice to Gujarat, seeks report

The commission has issued a notice to the state Chief Secretary, seeking a detailed report on the matter within two weeks.

By: Express News Service | Ahmedabad | Updated: January 9, 2026 09:19 AM IST

2 min read

The National Human Rights Commission has taken suo motu cognizance of a media report on surge in typhoid cases in Gandhinagar, said a release from the NHRC on Thursday.

The commission has issued a notice to the state Chief Secretary, seeking a detailed report on the matter within two weeks, it added.

The release stated, "The National Human Rights Commission (NHRC), India, has taken suo motu cognizance of a media report revealing significant surge in the patients of Typhoid allegedly due to consumption of contaminated drinking water. The State Health Department has confirmed a total 70 active cases of typhoid concentrated in a particular area of the city. Reportedly, the surge in the patients of Typhoid has exposed serious flaws in the newly-laid water supply system in Gandhinagar City of Gujarat. Seven points of leaks have been identified in the water pipeline network causing sewage to mix with the drinking water supply."

"The Commission has observed that the contents of the news report, if true, raise serious issues of violation of the human rights of the victims. Therefore, it has issued a notice to the Chief Secretary, Government of Gujarat, calling for a detailed report on the matter within two weeks."

The report is expected to include the present health status of the out-door and in-door patients of typhoid and the steps taken or proposed to ensure such incidents do not recur," the statement added.

Certain areas falling under Sector 24, 26, 28 and Adiwada of Gandhinagar Municipal Corporation have witnessed outbreak of typhoid since late December and over 100 typhoid patients or suspected typhoid patients had been admitted at Gandhinagar Civil Hospital.

The reason for the outbreak was cited as the mixing of drinking water with drainage water due to leakage in pipelines.



Source: <https://indianmasterminds.com/news/ips-anand-swaroop-special-secretary-internal-security-mha-175394/>

IPS Anand Swaroop Appointed Special Secretary (Internal Security) in MHA; Anupama Nilekar Chandra Takes Over as NHRC DG | Know More About Them

This move forms part of broader administrative adjustments aimed at streamlining federal oversight and strengthening internal security functions.

January 9, 2026 | Indian Masterminds Bureau

New Delhi: The Appointments Committee of the Cabinet (ACC) has approved key senior postings in the Indian Police Service, marking significant leadership changes in the Ministry of Home Affairs (MHA) and the National Human Rights Commission (NHRC).

Anand Swaroop Takes Charge as Special Secretary (Internal Security)

The ACC has appointed Anand Swaroop (IPS: 1992, UP cadre), previously serving as Director General (Investigation) at the NHRC, as the new Special Secretary (Internal Security) in the Ministry of Home Affairs. He replaces Praveen Vashista (IPS: 1991, BH cadre).

Swaroop's tenure will extend until his superannuation on 31 August 2029, commencing from the date he assumes charge. According to the official order, his appointment will continue either until his retirement or until further instructions from the government.

This move forms part of broader administrative adjustments aimed at streamlining federal oversight and strengthening internal security functions.

Profile: Anand Swaroop

Anand Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, brings over three decades of policing experience, including field and central deputation roles.

Known for his disciplined and impartial administrative style, Swaroop has held several prominent positions – Director General (UP Police): Promoted in May 2025.

DG (Investigation), NHRC: Held this post from August 2025 until his MHA appointment in January 2026.

Central Deputations: Served in the Ministry of Home Affairs, Indo-Tibetan Border Police, and the National Security Advisor's Secretariat.

Swaroop has extensive field experience as SSP and DIG in sensitive districts of Uttar Pradesh and is widely respected for his transparent and strict operational approach.

Academic Credentials: Born in Patna, Bihar, Swaroop holds an M.A. in Economics, an MBA in Finance, LL.B, and an M.Phil.

Anupama Nilekar Chandra Appointed DG (Investigation), NHRC

In a reciprocal move, the ACC has appointed Anupama Nilekar Chandra (IPS: 1994, BH cadre), currently serving as Special Director General of the Sashastra Seema Bal (SSB), as Director General (Investigation) at the NHRC. Her tenure will last until 31 March 2031, coinciding with her superannuation.

Chandra will take over from Anand Swaroop, continuing the NHRC's mission to strengthen investigative capabilities.

Profile: Anupama Nilekar Chandra

Dr. Anupama Nilekar Chandra has a distinguished career in policing and central paramilitary leadership.

Highlights include –

Special Director General, SSB: Conducted operational reviews along sensitive borders including Indo-Nepal and Indo-Bhutan borders.

Additional Director General, SSB: Oversaw critical phases of border security in late 2024-2025.

Bureau of Police Research & Development (BPR&D): Served as Additional Director General and earlier as IG/Director (Training), contributing to police research and training.

Education & Training: Holds a medical degree and completed the prestigious 64th National Defence College (NDC) Course in 2024 for senior military and civil service officers.

Chandra is recognized for her operational expertise, particularly in border management and security preparedness.

Administrative Context

These appointments reflect a strategic approach by the government to enhance efficiency in internal security administration and human rights investigations. The leadership shuffle ensures continuity in both the Ministry of Home Affairs and the NHRC, while leveraging the extensive experience of senior IPS officers in sensitive governance and security roles.

Career Timeline Summary

Anand Swaroop

1992: Joined IPS, UP cadre

May 2025: DG, UP Police

Aug 2025 – Jan 2026: DG (Investigation), NHRC

Jan 2026 – Aug 2029: Special Secretary (Internal Security), MHA

Anupama Nilekar Chandra

1994: Joined IPS, Bihar cadre

2024-2025: ADG, SSB; SDG, SSB

Jan 2026 – Mar 2031: DG (Investigation), NHRC



Source: <https://english.mathrubhumi.com/news/india/anand-swaroop-special-secretary-internal-security-mha-cayakm1s>

UP cadre IPS Anand Swaroop appointed as new Special Secretary; Anupama Nilekar Chandra joins NHRC

News Desk 09 January 2026, 09:17 AM IST 2 min

Swaroop, an IPS officer, will take over the crucial role from Praveen Vashista. In another key appointment, Anupama Nilekar Chandra will now head investigations at the National Human Rights Commission.

New Delhi: The Appointments Committee of the Cabinet (ACC), chaired by Prime Minister Narendra Modi, has cleared a major reshuffle in senior security leadership, appointing Anand Swaroop as the new Special Secretary (Internal Security) within the Ministry of Home Affairs.

Swaroop, a 1992-batch Indian Police Service (IPS) officer of the Uttar Pradesh cadre, currently serves as the Director General (Investigation) at the National Human Rights Commission (NHRC). According to the government order issued Friday, he will succeed Praveen Vashista in the critical internal security post.

The order specifies that Swaroop's tenure will begin upon his assumption of charge and continue until his superannuation on August 31, 2029, or until further instructions are issued. In a related move, the ACC approved the appointment of Anupama Nilekar Chandra to fill the vacancy at the NHRC. Chandra, a 1994-batch IPS officer currently serving as Special Director General of the Sashastra Seema Bal (SSB), will take over as the Director General (Investigation) at the human rights body.

The shifts are part of a broader series of high-level administrative changes intended to streamline federal oversight and investigative functions. With inputs from PTI



Source: <https://www.ndtv.com/health/alarming-typhoid-outbreak-across-india-cities-affected-causes-and-precautions-explained-10564350>

Alarming Typhoid Outbreak Across India: Cities Affected, Causes And Precautions Explained

A major typhoid outbreak has been reported across India, with cities like Gandhinagar, Greater Noida and Hyderabad affected due to contaminated water supplies and infrastructure failures.

Written by: Shreya Goswami

Jan 09, 2026 12:03 pm IST

Published OnJan 09, 2026 12:01 pm IST

Last Updated OnJan 09, 2026 12:03 pm ISTIndia is grappling with a significant typhoid outbreak that has affected several major cities and towns, including Gandhinagar in Gujarat, Greater Noida in Uttar Pradesh, and regions around Hyderabad in Telangana. Reports indicate that contamination of drinking water with sewage and other pathogens is a central cause of this typhoid surge. In Gandhinagar, authorities have confirmed dozens of active typhoid cases linked to leaks in newly laid water pipelines that allowed contaminated water to mix with the city's drinking supply. The National Human Rights Commission (NHRC) has taken suo motu cognisance of the situation, seeking a detailed report from the Gujarat government within two weeks due to concerns over potential human rights violations related to unsafe water and disease spread.

Similarly, in Greater Noida, residents in several sectors reported illness after consuming contaminated water, symptoms suggestive of typhoid and other waterborne diseases, following a contamination scare that spread after similar outbreaks in Indore and Gandhinagar. Experts also warn of possible water quality issues in Hyderabad, where independent studies have found critical levels of faecal coliform bacteria in some sources of drinking water, pointing to long-standing pollution challenges.

Typhoid fever, caused by the bacterium *Salmonella Typhi*, remains a serious public health threat in areas with compromised water and sanitation conditions. Understanding the causes behind these outbreaks and implementing effective precautions are essential steps toward controlling the disease and safeguarding communities across India. (World Health Organization)

Why Typhoid Is Surging Across India: Causes And Contributing Factors

Typhoid fever is a life-threatening bacterial infection caused by *Salmonella Typhi*, primarily transmitted through contaminated food or water. It thrives in environments with unsafe drinking water and poor sanitation. According to the World Health Organization (WHO), typhoid is common in places with inadequate sanitation and lack of access to safe water, making contaminated water supplies a frequent trigger for outbreaks.

Here's a brief breakdown of precisely what is happening across the affected pockets in India:

1. Contaminated Water Supplies

In Gandhinagar, the outbreak is directly linked to sewage mixing with drinking water due to multiple pipeline leakages in the city's water distribution system. Authorities have identified at least seven points where sewage entered the drinking water supply, leading to a cluster of typhoid cases concentrated in specific sectors of the city. Similarly, in Greater Noida and surrounding areas, residents have fallen ill following suspected consumption of contaminated water. While not all cases have been officially confirmed as typhoid, the pattern mirrors contamination events elsewhere, with sewage and industrial waste frequently cited as sources of bacterial infection.

2. Urban Infrastructure Challenges

Urban water infrastructure in many Indian cities is under strain, with aging pipelines and inadequate separation between sewage and drinking water lines contributing to pathogen intrusion. As highlighted by public health

reviews, these vulnerabilities allow sewage contamination to occur, especially during pressure fluctuations or when lines are laid too close together.

Indian Cities Impacted So Far

Gandhinagar, Gujarat: The state capital of Gujarat has seen a notable surge in typhoid cases, largely among children and young adults. Municipal health officials reported around 70 active cases in one affected zone, leading to the opening of dedicated hospital wards and intensified surveillance efforts. The NHRC's intervention underscores the gravity of the situation and the need for systemic corrective action.

Greater Noida, Uttar Pradesh: Following contamination issues in nearby regions, several residents in Greater Noida reported illness after consuming drinking water suspected of being contaminated. While initial symptoms were described as mild in many cases, public health teams are monitoring the situation closely, given the risk of typhoid and other waterborne diseases.

Hyderabad, Telangana: In Hyderabad, separate concerns have emerged regarding critically polluted drinking water sources, including high levels of faecal coliform bacteria in key reservoirs and supply systems, indicators of raw sewage contamination that substantially raise the risk of typhoid and other infections.

Understanding Typhoid: Symptoms, Complications and Treatment

Typhoid symptoms typically appear 6 to 30 days after exposure and include prolonged high fever, headache, fatigue, nausea, abdominal pain, and diarrhoea or constipation. Severe cases may develop complications such as intestinal perforation or systemic infection. WHO notes that while antibiotics can treat typhoid, rising antibiotic resistance, particularly to fluoroquinolones and older antibiotic classes, complicates treatment and underscores the need for prevention.

Precautions and Preventive Measures For Typhoid

1. Ensure Safe Drinking Water

Boil water before drinking or use proper filtration systems.

Use chlorination tablets or other approved disinfectants where water quality is questionable.

Avoid consuming unclean or untreated tap water in affected areas.

2. Improve Hygiene Practices

Wash hands thoroughly with soap after using the toilet and before eating.

Avoid street food or unwashed produce in areas where sanitation is poor.

3. Vaccination

The WHO recommends typhoid conjugate vaccines as a preventive measure, particularly for children in high-risk areas. Vaccination remains a key tool in reducing disease incidence and severity.

4. Community and Government Action

Local authorities must repair faulty infrastructure, ensure proper separation of sewage and drinking water lines, and conduct regular water quality testing to prevent further outbreaks. Public awareness campaigns and rapid response teams are critical to containment.

The ongoing typhoid outbreak across several Indian cities highlights the continuing challenges posed by contaminated water and inadequate urban infrastructure. With confirmed cases in Gandhinagar, reports of illness in Greater Noida, and water quality concerns in Hyderabad, the outbreak serves as a pressing public health reminder. Improving water safety, hygiene practices, and vaccination coverage, combined with emergency response efforts by health authorities, are essential to controlling current outbreaks and preventing future ones. Citizens must remain vigilant and follow evidence-based precautions to protect themselves and their communities.

Disclaimer: This content including advice provides generic information only. It is in no way a substitute for a qualified medical opinion. Always consult a specialist or your own doctor for more information. NDTV does not claim responsibility for this information.



Source:

<https://www.newindianexpress.com/amp/story/nation/2026/Jan/09/govt-appoints-ips-officer-anand-swaroop-as-special-secretary-internal-security-at-mha>

Govt appoints IPS officer Anand Swaroop as Special Secretary (Internal Security) at MHA

Appointments Committee of the Cabinet headed by Narendra Modi clears Swaroop's posting; Anupama Nilekar Chandra named DG (Investigation) at National Human Rights Commission

PTI | Updated: 9th Jan, 2026 at 9:41 AM

NEW DELHI: The Appointments Committee of the Cabinet (ACC) led by Prime Minister Narendra Modi has approved the appointment of senior IPS officer Anand Swaroop as the new Special Secretary (Internal Security) in place of incumbent Praveen Vashista, a government order said.

Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC).

The order said his tenure will be from the date of assumption of charge till August 31, 2029, the date of his superannuation or until further orders, whichever is earlier.

The ACC also cleared the appointment of 1994-batch IPS Anupama Nilekar Chandra, working as Special Director General at Sashastra Seema Bal, as Director General (Investigation) at the NHRC in place of Swaroop.



Source: <https://www.newsgram.com/gujarat/2026/01/09/nhrc-seeks-gujarat-report-over-surge-in-typhoid-cases>

NHRC Seeks Gujarat Government Report Over Surge in Typhoid Cases Linked to Contaminated Drinking Water in Gandhinagar

Reportedly, the surge in typhoid cases has exposed serious flaws in the newly laid water supply system in the state capital.

Author: IANS Agency | Updated on: Jan 09, 2026, 12:17

New Delhi, Jan 8 (IANS) The National Human Rights Commission (NHRC) has sought a report from the Gujarat government within two weeks over media reports alleging a spurt in typhoid cases in Gandhinagar due to contaminated drinking water, an official said on Thursday.

The Commission observed that the contents of the media report, if found to be true, raise serious issues of violation of the human rights of the affected persons.

Taking suo motu cognisance of a media report carried on January 4, the NHRC issued a notice to the Chief Secretary of Gujarat, calling for a detailed report on the matter within two weeks.

The report is expected to include the present health status of both out-patients and in-patients suffering from typhoid, as well as the steps taken or proposed to be taken to ensure that such incidents do not recur, the Commission said.

According to the media report, the State Health Department has confirmed a total of 70 active cases of typhoid, concentrated in a particular area of Gandhinagar city.

Reportedly, the surge in typhoid cases has exposed serious flaws in the newly laid water supply system in the state capital. As many as seven leakage points have been identified in the water pipeline network, allegedly causing sewage to mix with the drinking water supply.

As per the media report, doctors have confirmed that the outbreak is water-borne and that efforts are underway to ensure early detection and prompt medical treatment of patients on priority.

Reportedly, a 30-bed paediatric ward has been opened at the Gandhinagar Civil Hospital to handle the increasing number of typhoid patients, most of whom are children. Patients are reportedly approaching the hospital with symptoms such as high fever and gastrointestinal complications.

The notice to the Gujarat government comes at a time when the Commission is already seized of the issue of deaths linked to contaminated water in Indore.

Last week, the NHRC sought a report within two weeks from the Madhya Pradesh government over a media report alleging seven deaths and around 40 cases of hospitalisation after consumption of contaminated water in Indore district.

Taking suo motu cognisance of the media report relating to the alleged water contamination deaths in the Bhagirathpura area of Indore district, the Commission had issued a notice to the Chief Secretary of Madhya Pradesh

This report is from IANS news service. NewsGram holds no responsibility for its content.

(GP)



Source: <https://nhrc.nic.in/media/press-release/nhrc,-indias-four--week-in--person-winter-internship-programme-concludes>

NHRC, India's four- week in- person Winter Internship Programme concludes

Press release

National Human Rights Commission

New Delhi: 9th January 2026

NHRC, India's four- week in- person Winter Internship Programme concludes

80 students from various universities across the country successfully complete it

Addressing valedictory session, NHRC, India Chairperson, Justice V. Ramasubramanian says, internship aims to ignite curiosity and inspire a search for learning among students to find a purpose in life

The four-week in-person Winter Internship Programme (WIP) of the National Human Rights Commission (NHRC), India concluded in New Delhi today. 80 students selected from over 1,485 applications from different universities across the country completed it successfully.

Addressing the valedictory session, NHRC, India Chairperson, Justice V. Ramasubramanian said that the programme aims to broaden interns' thinking and encourage introspection to add worth to their lives as human beings. It also aims to ignite curiosity and inspire a search for learning to find a purpose in life. There must be a competition between the person you are today and the person you were yesterday.

Emphasising that learning is possible from everything, Justice Ramasubramanian said that happiness in life depends on doing things what one likes to do constructively with complete focus. He urged the interns to spread the knowledge they acquired during the internship and become the ambassadors of human rights.

He said that interns come from various parts of the country. Thus, the internship provides an opportunity to know and understand from each other what our country is all about. Quoting Ramayana, he said that there is no greater heaven than your mother and motherland and they must start loving their country.

Congratulating the interns, NHRC, India Member, Justice (Dr) Bidyut Ranjan Sarangi said that seeds of understanding human beings and human rights have been sowed through this internship. They had the opportunity to learn from some of the best minds, who shared their knowledge and perspectives about human rights mechanisms. He expressed the hope that they would contribute meaningfully for the betterment of society. Earlier, NHRC, India Secretary General, Shri Bharat Lal said that learning is as important as unlearning certain biases and prejudices to evolve as good human beings. Opportunities like internship with the NHRC deepen our understanding of life, dignity, respect and civility. At the end of the day, it is the values one carries that make all the difference. Skills and knowledge without purpose and values have no meaning. He urged the interns to become model citizens having knowledge, skills, values and purpose in life. The Secretary General said that post-internship, the interns are human rights defenders. They should stand up against wrong things to make society better.

NHRC, India Joint Secretary, Saidingpuii Chhakchhuak presented the internship report, highlighting the achievements of the programme and announcing the winners of the book review, group research project presentation and declamation competitions. She commended the commitment, dedication and active participation of the interns throughout the programme. She also urged them to internalise the idea of justice, dignity and equality for all.

The ceremony concluded with a vote of thanks by Lt. Col. Virender Singh, Director, NHRC, India. NHRC, India senior officers including Shri Joginder Singh, Registrar (Law) and Shri Gaurav Garg, Deputy Inspector General (Investigation), among others, were present.

The internship programme featured sessions by eminent speakers including the NHRC Chairperson, Members and senior officers, serving and former senior officers from various commissions and ministries, representatives of civil society organisations and other experts. The interns also had field visits to Tihar Jail, police station and SHEOWS NGO to gain a first-hand understanding of real-world challenges and practical aspects of human rights advocacy.



Source: <https://www.northblocksouthblock.com/ips-anupama-n-chandra-posted-as-director-general-investigation-of-nhrc/>

IPS Anupama N Chandra Posted as Director General (Investigation) of NHRC

Last updated: January 9, 2026 5:11 pm

Parijat Tripathi

IPS Officer Anupama Nilekar Chandra Appointed Director General (Investigation) of National Human Rights Commission

In a significant administrative decision, the Government of India has approved the appointment of senior Indian Police Service (IPS) officer Anupama Nilekar Chandra to the post of Director General (Investigation) at the National Human Rights Commission (NHRC).

Under the official order, Ms. Chandra has been entrusted with heading the investigation wing of the country's apex human rights watchdog. In her new capacity, she will be responsible for supervising sensitive investigations into alleged human rights violations, coordinating with central and state law enforcement agencies, monitoring compliance with statutory mandates, and ensuring the timely disposal of complaints received by the Commission. The Director General (Investigation) plays a pivotal role in strengthening institutional accountability and maintaining transparency in the functioning of public authorities. Ms. Chandra's appointment is expected to bring enhanced professional oversight, procedural rigor, and administrative efficiency to NHRC's investigative operations.

Her induction comes at a crucial time when the Commission is intensifying its focus on custodial justice, police accountability, prison reforms, and protection of civil liberties. Senior officials believe that her experience in policing and governance will significantly contribute to improving the responsiveness and credibility of NHRC's investigative framework.



Source: <https://www.pib.gov.in/PressReleasePage.aspx?PRID=2213073®=3&lang=2>

NHRC, India's four- week in- person Winter Internship Programme concludes

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प्रकाशित तिथि: 09 JAN 2026 8:36 PM by PIB Delhi

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NSK

(रिलीज़ आईडी: 2213073) आगंतुक पटल : 11



Source: <https://dailypioneer.com/news/nhrc-takes-offence-to-unresponsive-ihbas>

NHRC takes offence to unresponsive IHBAS

By Abhinav Kumar Jha

January 09, 2026

The National Human Rights Commission (NHRC) has taken 'offence' to the reluctance of the Institute of Human Behaviour and Allied Science (IHBAS) management to respond to its two show cause notices since September 2025 about a matter related to a woman delivering her baby in the washroom of the institute.

The NHRC had taken suo motu cognisance of the case after The Pioneer had reported on September 10, 2025, that a destitute woman, admitted to IHBAS under a court order, delivered her baby in a very unhygienic place, which resulted in the death of the infant.

It has been alleged that there was a delay and a complete absence of essential childbirth facilities at the mental health institute.

Calling the incident a serious violation of human rights if proven true, the NHRC issued a notice to the Chief Secretary of the Government of NCT of Delhi and asked for a detailed report within two weeks.

NHRC records show that despite issuing not one but two reminders, including a second and final reminder in November 2025, no detailed response has been received from the authorities concerned.

The commission has taken a strong note not only of the incident but also of the hospital's continued silence despite repeated reminders.

Earlier, the Commission had underlined that admitting a pregnant woman to a facility without maternity services raised grave questions about institutional responsibility and medical ethics.

According to the NHRC record, the woman was admitted even though IHBAS does not have infrastructure for conducting deliveries. After the baby was born, hospital staff reportedly took a long time to arrange even a basic clamp to cut the umbilical cord. Mother and child were later shifted by ambulance to Swami Dayanand Hospital, where doctors declared the newborn dead.

When contacted, IHBAS officials claimed that a response had already been sent. Yet, when pressed for details, they failed to provide any documentation or clarity. Follow-up calls and requests for meetings were either ignored or met with evasive replies.

Upon enquiries, medical workers at IHBAS said the response from the authorities has been "highly unprofessional" and marked by an apparent attempt to avoid accountability.

"There is a clear reluctance to engage with questions about what went wrong and why a pregnant woman was kept in a facility that could not handle childbirth," said a medico at IHBAS.

The NHRC case file notes that such non-responsiveness itself raises concerns, particularly when the matter involves the death of a newborn and alleged systemic negligence at a government -run institution.

The Commission has repeatedly stressed that mental health institutions, especially those functioning under court orders, have an added duty of care towards vulnerable patients. Admitting a pregnant woman without ensuring access to emergency obstetric care and the subsequent delay in providing basic post-delivery assistance point to serious administrative lapses.

With the NHRC still awaiting a formal reply, the case has become emblematic of a larger issue: gaps in coordination between courts, health departments and specialised institutions, and the absence of accountability when those gaps prove fatal.

Health officials of the IHBAS did not respond to queries on why a woman close to delivery was admitted to the facility or why there was no immediate transfer to a maternity-equipped hospital.



Source: <https://www.psuconnect.in/bureaucracy/government-approves-extension-and-appointment-in-different-ministeries>

Government approves two extension and two appointment in different ministeries

by- Psu Connect Jan 9, 2026

The Appointments Committee of the Cabinet approves additional charge for Deen Bandhu Singh in SEZ Noida, extension of tenure of Sagar Mehra in Fisheries, and key IPS appointments of Anand Swaroop and Anupama Nilekar Chandra in MHA and NHRC.

New Delhi: The Appointments Committee of the Cabinet has approved the proposal of the Department of Commerce for entrustment of additional charge of the post Development Commissioner (JS level), Special Economic Zone, Noida to Shri Deen Bandhu Singh, CSS, Development Commissioner, FALTA Special Economic Zone, for a period of six months w.e.f. 09.11.2025 to 08.05.2026 or till the appointment of a regular incumbent, or until further orders, whichever is the earliest.

The government has also approved the proposal of the Department of Fisheries for extension of tenure of Shri Sagar Mehra, CSS, Joint Secretary, Department of Fisheries for a period beyond 10.03.2026 till the date of his superannuation i.e. up to 30.06.2026 or until further orders, whichever is earlier.

The Government has approved the proposal of the Ministry of Home Affairs for:

1-appointment of Shri Anand Swaroop, IPS (UP:1992), presently working as DG(I), NHRC as Special Secretary (Internal Security) in Ministry of Home Affairs. He has replaced Shri Praveen Vashista, IPS (BH:1991) from the date of assumption of charge of the post and up to 31.08.2029 i.e. date of his superannuation or until further orders, whichever is earlier; and

2-appointment of Ms. Anupama Nilekar Chandra, IPS (BH:1994), presently working as Special Director General in Sashastra Seema Bal as Director General (Investigation) in National Human Rights Commission (NHRC). He has replaced Shri Anand Swaroop, IPS (UP:1992) from the date of charge the post and up to 31.03.2031 i.e. date of her superannuation or until further order, whichever is earlier.



Source: <https://thenewsmanofindia.com/anand-swaroop-appointed-special-secy-internal-security-in-mha-anupama-n-chandra-to-head-nhrc-investigation-wing/>

Anand Swaroop appointed Special Secy (Internal Security) in MHA; Anupama N. Chandra to head NHRC Investigation wing

Jan 9th, 2026 7:14 am | By ThenewsmanofIndia.com

By THE NEWSMAN OF INDIA.COM | The Appointments Committee of the Cabinet has cleared a series of key senior-level appointments, additional charge arrangements, tenure extensions and a re-designation across the Ministry of Home Affairs, National Human Rights Commission, Department of Commerce, Department of Fisheries and the National Health Authority.

Anand Swaroop appointed Special Secretary (Internal Security)

Anand Swaroop, IPS (UP:1992), presently Director General (Investigation), NHRC, has been appointed Special Secretary (Internal Security) in the Ministry of Home Affairs in Level-17. He succeeds Praveen Vashista, IPS, and will hold the post from the date of assumption of charge till 31 August 2029, or until further orders.

Anupama Nilekar Chandra appointed DG (Investigation), NHRC

Anupama Nilekar Chandra, IPS (BH:1994), currently Special Director General, Sashastra Seema Bal, has been appointed Director General (Investigation) in the National Human Rights Commission in Level-16. She replaces Anand Swaroop and will serve from the date of assuming charge till 31 March 2031, or until further orders.

Deen Bandhu Singh given additional charge of SEZ Noida

The Appointments Committee of the Cabinet has approved entrustment of additional charge of Development Commissioner (JS level), Special Economic Zone, Noida, to Deen Bandhu Singh, CSS, Development Commissioner, Falta SEZ. The arrangement is for six months from 9 November 2025 to 8 May 2026, or till a regular incumbent joins.

Tenure of Sagar Mehra extended in Department of Fisheries

The Appointments Committee of the Cabinet has approved extension of tenure of Sagar Mehra, CSS, Joint Secretary, Department of Fisheries, beyond 10 March 2026. The extension will be effective till his superannuation on 30 June 2026, or until further orders, whichever is earlier.

Nikhil Dhongri re-designated as Director in National Health Authority

The Competent Authority has approved re-designation of the post of Deputy Secretary held by Nikhil Dhongri, IRPS (2012), as Director in the National Health Authority under the Ayushman Bharat Digital Mission. The re-designation is personal to him, effective from assumption of charge, and co-terminus with the mission or admissible CSS tenure.



Source: <https://theprobe.in/amp/public-health/gandhinagar-typhoid-after-indore-deaths-shows-safe-water-still-a-luxury-2108397>

Gandhinagar Typhoid After Indore Deaths Shows Safe Water Still a Luxury

Gandhinagar typhoid outbreak after Indore water deaths shows how contaminated drinking water and civic failures continue to endanger public health in India.

by : Ajay N

Update: 2026-01-09 09:10 GMT

Just when the nation was still reeling from the deaths and widespread suffering in Indore's water contamination tragedy — which claimed around 18 lives and left hundreds sick after sewage polluted drinking water tore through Bhagirathpura — another alarm has sounded in Gandhinagar. In the Gujarat capital, a typhoid outbreak traced to contaminated drinking water has now struck, grafting a hauntingly familiar pattern onto India's public health system, with dozens to more than a hundred residents affected by sewage mixing into pipelines meant to deliver life's most basic necessity. Water, the very source of survival, continues for far too many Indians to be a luxury of safety rather than a guaranteed human right.

The typhoid outbreak in Gandhinagar has already affected over a hundred people, many of them children, who have been rushed to hospitals for treatment after consuming contaminated water. At the Gandhinagar Civil Hospital and Urban Health Centres (UHCs), wards quickly filled as families arrived with high fevers, gastrointestinal symptoms, and the tell tale markers of water borne infection, forcing medical teams to open additional beds and mobilise emergency care. The sheer pace at which the outbreak spread — from the first reports of sickness to a full-blown public health emergency — has left local residents reeling, fearful of every glass of tap water and struggling with the daily upheaval of life disrupted by an epidemic that should never have been allowed to take hold.

The similarities between the Indore and Gandhinagar cases are glaring. In both cities, water meant for drinking became a conduit for disease. In Gandhinagar, preliminary reports suggest that the outbreak is linked to leakages in newly laid pipelines, where sewage has reportedly entered the potable water system. The scenario echoes Indore, where a breached pipeline near a toilet pit allowed fecal contamination to infiltrate drinking water, triggering illness and death. These recurring failures underline a harsh truth: for millions of Indians, safe water is far from guaranteed.

Like Indore, the Gandhinagar Municipal Corporation (GMC) is facing severe criticism. Civic authorities have been blamed for poor planning and execution of the water supply system, with new pipelines reportedly laid too close to sewage lines. When leaks occurred, untreated sewage mixed with drinking water, creating a direct pathway for pathogens. Critics argue that design flaws, inadequate oversight, and lax quality checks are directly responsible for this preventable outbreak.

The outbreak also shows how delayed infrastructure projects can exacerbate public health crises. The construction of a new Jaspur Sewage Treatment Plant (STP), meant to handle 100 million litres of wastewater per day, has been delayed by nearly six months, leaving the existing plant to operate beyond capacity. Untreated sewage continues to overflow into surrounding areas, raising the risk of further contamination. Repeated amendments to the tender and prolonged approvals have postponed critical solutions, allowing unsafe wastewater to persist and amplifying vulnerabilities that lead directly to waterborne disease outbreaks such as typhoid.

Both in Indore and Gandhinagar, a reactive rather than proactive approach is evident. While GMC teams have conducted surveys and distributed chlorine tablets and ORS, preventive monitoring and routine water testing

have largely been reactive responses triggered by media attention and public scrutiny. Earlier detection or proactive pipeline testing could have dramatically reduced the scale of the outbreak, but such measures were absent.

Even as the corporation attempts to manage the crisis — repairing leaks, distributing disinfectants, and mobilising survey teams — the fact that contamination occurred at all exposes a system that only functions under pressure. The response, while necessary, is too little, too late, and reveals the consequences of ignoring public health risks until tragedy strikes.

Mirroring Indore, the National Human Rights Commission (NHRC), India, has taken *suo motu cognizance* of the Gandhinagar outbreak, issuing a notice to the State Chief Secretary and calling for a detailed report within two weeks. The move once again highlights the gravity of water contamination as a human rights issue and signals the urgent need for systemic accountability.

In response to the outbreak, Amit Shah, Union Home Minister and MP for Gandhinagar, directed officials to tackle the crisis on a “war footing,” prioritising repair of leaking pipelines, swift medical care, and coordinated containment measures. Simultaneously, Gujarat Chief Minister Bhupendra Patel chaired high-level review meetings, intensified health and sanitation measures, mandated daily water quality testing, oversaw field inspections, and expanded the deployment of survey teams and essential supplies. While these steps are commendable, the stark reality remains: Indore and Gandhinagar are neither the first nor the last cities to suffer from contaminated water.

India needs a comprehensive, nationwide plan to ensure that every citizen has access to clean, safe drinking water — not as a privilege, but as a basic human right. Until such a plan is implemented, tragedies like those in Indore and Gandhinagar will continue unabated, undermine trust, and expose the fragility of public health safeguards. Water should sustain life, not threaten it; it is past time for India to finally learn the lessons its citizens have painfully paid for.



Source: <https://www.tribuneindia.com/news/india/ips-officer-anand-swaroop-appointed-special-secretary-internal-security/amp>

Anand Swaroop appointed Special Secretary, Internal Security

Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission

PTI | New Delhi, Updated At : 11:56 AM Jan 09, 2026 IST

The Appointments Committee of the Cabinet (ACC) led by Prime Minister Narendra Modi has approved the appointment of senior IPS officer Anand Swaroop as the new Special Secretary (Internal Security) at the Ministry of Home Affairs, in place of incumbent Praveen Vashista, a government order said.

Swaroop, a 1992-batch IPS officer from the Uttar Pradesh cadre, is currently working as DG(I), National Human Rights Commission (NHRC).

The order said his tenure will be from the date of assumption of charge till August 31, 2029, the date of his superannuation or until further orders, whichever is earlier.

The ACC also cleared the appointment of 1994-batch IPS officer Anupama Nilekar Chandra, working as Special Director General at Sashastra Seema Bal, as Director General (Investigation) at the NHRC, in place of Swaroop.



Source: purastarnews.com/nhrc-indias-four-week-in-person-winter-internship-programme-concludes/

NHRC, India's Four- Week In- Person Winter Internship Programme Concludes.

tripurastarnews30 January 9, 2026 3 min read

New Delhi, Delhi, 9th of January, 2026 : The four-week in-person Winter Internship Programme (WIP) of the National Human Rights Commission (NHRC), India concluded in New Delhi today. 80 students selected from over 1,485 applications from different universities across the country completed it successfully.

Addressing the valedictory session, NHRC, India Chairperson, Justice V. Ramasubramanian said that the programme aims to broaden interns' thinking and encourage introspection to add worth to their lives as human beings. It also aims to ignite curiosity and inspire a search for learning to find a purpose in life. There must be a competition between the person you are today and the person you were yesterday.

Emphasising that learning is possible from everything, Justice Ramasubramanian said that happiness in life depends on doing things what one likes to do constructively with complete focus. He urged the interns to spread the knowledge they acquired during the internship and become the ambassadors of human rights.

He said that interns come from various parts of the country. Thus, the internship provides an opportunity to know and understand from each other what our country is all about. Quoting Ramayana, he said that there is no greater heaven than your mother and motherland and they must start loving their country.

Congratulating the interns, NHRC, India Member, Justice (Dr) Bidyut Ranjan Sarangi said that seeds of understanding human beings and human rights have been sowed through this internship. They had the opportunity to learn from some of the best minds, who shared their knowledge and perspectives about human rights mechanisms. He expressed the hope that they would contribute meaningfully for the betterment of society.

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Earlier, NHRC, India Secretary General, Shri Bharat Lal said that learning is as important as unlearning certain biases and prejudices to evolve as good human beings. Opportunities like internship with the NHRC deepen our understanding of life, dignity, respect and civility. At the end of the day, it is the values one carries that make all the difference. Skills and knowledge without purpose and values have no meaning. He urged the interns to become model citizens having knowledge, skills, values and purpose in life. The Secretary General said that post-internship, the interns are human rights defenders. They should stand up against wrong things to make society better.

NHRC, India Joint Secretary, Saidingpuii Chhakchhuak presented the internship report, highlighting the achievements of the programme and announcing the winners of the book review, group research project presentation and declamation competitions. She commended the commitment, dedication and active participation of the interns throughout the programme. She also urged them to internalise the idea of justice, dignity and equality for all.

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The ceremony concluded with a vote of thanks by Lt. Col. Virender Singh, Director, NHRC, India. NHRC, India senior officers including Shri Joginder Singh, Registrar (Law) and Shri Gaurav Garg, Deputy Inspector General (Investigation), among others, were present.

The internship programme featured sessions by eminent speakers including the NHRC Chairperson, Members and senior officers, serving and former senior officers from various commissions and ministries, representatives of civil society organisations and other experts. The interns also had field visits to Tihar Jail, police station and SHEOWS NGO to gain a first-hand understanding of real-world challenges and practical aspects of human rights advocacy.



Source: <https://www.vibesofindia.com/contaminated-drinking-water-triggers-typhoid-outbreak-in-gandhinagar-nhrc-intervenes/>

Contaminated Drinking Water Triggers Typhoid Outbreak In Gandhinagar, NHRC Intervenes

Team VoI | Updated: January 9, 2026 12:17

The National Human Rights Commission (NHRC) on Thursday issued a notice to the Gujarat government following a sharp rise in typhoid cases reported from hospitals in Gandhinagar, allegedly caused by the consumption of contaminated drinking water.

According to a communiqué issued by the Commission, media reports indicate that the Gujarat State Health Department has confirmed at least 70 active typhoid cases, largely concentrated in a specific locality of Gandhinagar city. Patients have reportedly been seeking medical treatment with symptoms such as high fever, abdominal pain, and other gastrointestinal complications typically associated with waterborne infections.

The outbreak has drawn attention to serious deficiencies in the city's newly laid water supply infrastructure. Preliminary inspections have identified at least seven leakage points in the water pipeline network, leading to sewage contamination of drinking water supplied to residents. Public health officials suspect this contamination to be the primary cause of the spread of the disease.

Typhoid is a preventable but potentially life-threatening illness commonly linked to unsafe water and poor sanitation. Gandhinagar, the state capital, has witnessed rapid urban expansion in recent years, and residents of the affected areas had reportedly raised concerns about water quality soon after the new pipeline became operational.

Taking suo motu cognisance of the matter, the NHRC observed that the incident raises serious issues relating to the violation of the human rights of the affected citizens, particularly their right to health and access to safe drinking water.

According to media reports, the Commission has issued a notice to the Chief Secretary of Gujarat, seeking a comprehensive report within two weeks.

The NHRC has directed that the report should detail the current health status of both indoor and outdoor typhoid patients, medical facilities being provided to them, and the corrective and preventive measures taken or proposed by the state authorities to ensure that such incidents do not recur in the future.



Source: <https://bharatsamachartv.in/up-news-new-rules-for-sleeper-and-contract-buses-if-not-followed-the-buses-will-be-confiscated/>

UP NEWS : स्लीपर और ठेका बसों के लिए नए नियम, नहीं किया फॉलो...तो जब्त हो जाएगी बसें

व्यक्तियोंकि यह हादसे की स्थिति में यात्रियों के लिए बड़ा खतरा हो सकता है। इसके अलावा, बसों में लगे स्लाइडर को हटाने का निर्देश भी जारी किया गया है।

Bharat Samachar Ad | January 9, 2026 | 1 minute read

प्रदेश में स्लीपर और ठेका बसों में सफर करने वाले यात्रियों की सुरक्षा को लेकर एक अहम कदम उठाया गया है। अब से जो बसें सुरक्षा नियमों का पालन नहीं करेंगी, उनके खिलाफ कड़ी कार्रवाई की जाएगी और जरूरत पड़ने पर उन बसों को जब्त भी किया जाएगा। यह निर्देश परिवहन आयुक्त किंजल सिंह ने प्रदेश के सभी परिवहन अधिकारियों को जारी किए हैं, जो राष्ट्रीय मानवाधिकार आयोग में दर्ज एक मामले के बाद लिए गए हैं।

सभी स्लीपर बसों में लागू होंगे कड़े सुरक्षा मानक

सभी स्लीपर बसों में तय सुरक्षा मानकों को तुरंत लागू करना अनिवार्य कर दिया गया है। इस फैसले के तहत, केंद्रीय सड़क अनुसंधान एवं प्रशिक्षण संस्थान द्वारा सुझाए गए सुरक्षा उपायों का पालन करना जरूरी होगा। बसों के चालक के केबिन में लगे विभाजन द्वारा को हटाने के आदेश दिए गए हैं, व्यक्तियोंकि यह हादसे की स्थिति में यात्रियों के लिए बड़ा खतरा हो सकता है। इसके अलावा, बसों में लगे स्लाइडर को हटाने का निर्देश भी जारी किया गया है।

सभी स्लीपर बसों में अब अग्निशमन यंत्र लगाना अनिवार्य होगा। बस संचालकों को एक महीने का समय दिया गया है ताकि वे बसों में कम से कम 10 किलोग्राम क्षमता का अग्निशमन यंत्र लगवाएं, और इसकी नियमित जांच भी करवाई जाए। इसके साथ ही, जिन बसों को बाड़ी चेसिस से तय सीमा से अधिक बढ़ाया गया है, उन्हें तुरंत सड़क से हटा दिया जाएगा।

बसों के पंजीकरण में कड़े नियम

अब प्रदेश में सभी प्रकार की बसों का पंजीकरण केवल प्रपत्र 22 और 22 पर ही किया जाएगा। पंजीकरण से पहले मान्यता प्राप्त परीक्षण एजेंसी से स्वीकृति लेना अनिवार्य होगा। इसके अलावा, बस का पूरा लेआउट ड्राइंग, जिसमें माप, दरवाजों की स्थिति, आपातकालीन निकासी और हैच का विवरण होगा, देना आवश्यक होगा। बस बाड़ी निर्माता की मान्यता भी जांची जाएगी।

सुरक्षा मानकों का पालन न करने पर सख्त कार्रवाई

यह आदेश सभी बस संचालकों को सुरक्षा के मानकों का पालन करने के लिए सख्त चेतावनी देता है। अधिकारियों को निर्देश दिए गए हैं कि वे शुक्रवार तक इस संबंध में रिपोर्ट परिवहन आयुक्त को भेजें।



Source: <https://www.dainiktribuneonline.com/news/nation/up-cadre-ips-officer-anand-swaroop-has-been-appointed-as-special-secretary-internal-security-in-the-ministry-of-home-affairs/amp>

यूपी कैडर के IPS आनंद स्वरूप गृह मंत्रालय में विशेष सचिव (आंतरिक सुरक्षा) नियुक्त

IPS Anand Swarup: प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता वाली कैबिनेट नियुक्ति समिति (ACC) ने भारतीय पुलिस सेवा (IPS) के वरिष्ठ अधिकारी आनंद स्वरूप को नए विशेष सचिव (आंतरिक सुरक्षा) के रूप में नियुक्त किए जाने को मंजूरी दे दी है।...

Agency | नयी दिल्ली, Updated At : 09:29 AM Jan 09, 2026 IST

IPS Anand Swarup: प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता वाली कैबिनेट नियुक्ति समिति (ACC) ने भारतीय पुलिस सेवा (IPS) के वरिष्ठ अधिकारी आनंद स्वरूप को नए विशेष सचिव (आंतरिक सुरक्षा) के रूप में नियुक्त किए जाने को मंजूरी दे दी है।

एक सरकारी आदेश में यह जानकारी देते हुए बताया गया कि वह मौजूदा विशेष सचिव (आंतरिक सुरक्षा) प्रवीण वशीष का स्थान लेंगे। उत्तर प्रदेश कैडर के 1992 बैच के आईपीएस अधिकारी स्वरूप वर्तमान में राष्ट्रीय मानवाधिकार आयोग (NHRC) में महानिदेशक (जांच) के रूप में कार्यरत हैं।

आदेश में कहा गया है कि उनका कार्यकाल कार्यभार ग्रहण करने की तिथि से लेकर 31 अगस्त, 2029 तक उनकी सेवानिवृत्ति की तिथि या अगले आदेश तक जो भी पहले हो, जारी रहेगा।

ACC ने सशस्त्र सीमा बल में विशेष महानिदेशक के रूप में कार्यरत 1994 बैच की आईपीएस अनुपमा नीलेकर चंद्रा को स्वरूप के स्थान पर एनएचआरसी में DG (I) के रूप में नियुक्त करने को भी मंजूरी दे दी।



Source: <https://www.livehindustan.com/ncr/new-delhi/story-indian-government-appoints-anand-swaroop-as-special-secretary-for-internal-security-201767956567967.amp.html>

आईपीएस आनंद स्वरूप गृह मंत्रालय में विशेष सचिव नियुक्त

9 जनवरी 2026

संक्षेप:

केंद्र सरकार ने वरिष्ठ आईपीएस अधिकारी आनंद स्वरूप को गृह मंत्रालय में विशेष सचिव (आंतरिक सुरक्षा) नियुक्त किया है। वह प्रवीण वशिष्ठ का स्थान लेंगे। आनंद स्वरूप 1992 बैच के उत्तर प्रदेश कैडर के अधिकारी हैं और वर्तमान में राष्ट्रीय मानवाधिकार आयोग में महानिदेशक (जांच) के पद पर कार्यरत हैं। नई दिल्ली, एजेंसी। केंद्र सरकार ने वरिष्ठ आईपीएस अधिकारी आनंद स्वरूप को गृह मंत्रालय में विशेष सचिव (आंतरिक सुरक्षा) नियुक्त किया है। प्रधानमंत्री नरेंद्र मोदी की अध्यक्षता वाली कैबिनेट की नियुक्ति समिति (एसीसी) ने इस नियुक्ति को मंजूरी दी है। वह मौजूदा विशेष सचिव प्रवीण वशिष्ठ का स्थान लेंगे। सरकारी आदेश के अनुसार, 1992 बैच के उत्तर प्रदेश कैडर के आईपीएस अधिकारी स्वरूप वर्तमान में राष्ट्रीय मानवाधिकार आयोग में महानिदेशक (जांच) के पद पर कार्यरत हैं। उनका कार्यकाल कार्यभार ग्रहण करने की तारीख से 31 अगस्त 2029 तक यानी उनकी सेवानिवृत्ति की तिथि तक या अगले आदेश तक रहेगा। एसीसी ने इसके साथ ही 1994 बैच की आईपीएस अधिकारी अनुपमा नीलकर चंद्रा की नियुक्ति को भी मंजूरी दी है।

वह वर्तमान में सशस्त्र सीमा बल (एसएसबी) में विशेष महानिदेशक के पद पर कार्यरत हैं और अब एनएचआरसी में महानिदेशक (जांच) के पद पर आनंद स्वरूप का स्थान लेंगी।

Source: <https://www.livehindustan.com/uttar-pradesh/lucknow/story-nhrc-takes-action-on-alleged-corruption-in-government-funded-madrasas-in-uttar-pradesh-201767973379405.html>

मदरसों में गड़बड़ी पर अल्पसंख्यक निदेशक को एनएचआरसी का नोटिस

9 जनवरी 2026

संक्षेप:

Lucknow News - लखनऊ में अनुदानित मदरसों में भ्रष्टाचार और फर्जी नियुक्तियों की शिकायतों पर एनएचआरसी ने सख्ती दिखाई है। आयोग ने अल्पसंख्यक कल्याण निदेशक को नोटिस जारी कर दो सप्ताह में कार्रवाई की रिपोर्ट मांगी है। शिकायतकर्ता ने मदरसों में अयोग्य शिक्षकों की नियुक्ति और अन्य गंभीर मुद्दों का आरोप लगाया है।

लखनऊ, विशेष संवाददाता। प्रदेश के अनुदानित मदरसों में कथित भ्रष्टाचार, फर्जी नियुक्तियों और इनमें पढ़ने वाले विद्यार्थियों के मानवाधिकार हनन की शिकायतों पर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने सख्ती दिखाई है। आयोग ने प्रदेश के अल्पसंख्यक कल्याण निदेशक को नोटिस जारी करके दो सप्ताह के भीतर कार्रवाई की रिपोर्ट (एटीआर) तलब की है। मामला प्रदेश में नियम विरुद्ध तरीके से चल रहे 35 से ज्यादा अनुदानित मदरसों में कार्रवाई रोके जाने का मामला। मदरसों के संबंध में बाराबंकी निवासी मनवाधिकार कार्यकर्ता मोहम्मद तलहा अंसारी ने आयोग से दो जनवरी को शिकायत की थी, जिसे आयोग ने शुक्रवार को सुनवाई के योग्य मानते नोटिस जारी किया है।

शिकायतकर्ता ने आरोप लगाया है कि मदरसों में अयोग्य शिक्षकों की नियुक्ति हुई है। छात्र-शिक्षक अनुपात का उल्लंघन है। शौचालय, पुस्तकालय जैसी बुनियादी सुविधाओं का अभाव है। सरकारी अनुदान का दुरुपयोग किए जाने के भी आरोप हैं। शिकायत में कहा गया है कि जिन मदरसों पर कार्रवाई शुरू हुई थी, उसे अचानक रोक दिया गया है। शिकायतकर्ता ने मदरसा बोर्ड में कुछ विशेष लोगों की दखलअंदाजी का आरोप लगाते हुए मामले की सीबीआई जांच और दोषियों पर कार्रवाई की मांग की है।

Source: <https://www.jagran.com/uttar-pradesh/maharajganj-maharajganj-human-rights-commission-summons-cmo-40101601.html>

महराजगंज में माही हॉस्पिटल पर मानवाधिकार आयोग सख्त, CMO को दोबारा किया तलब

By Santosh Singh Edited By: Ashish Mishra

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राष्ट्रीय मानवाधिकार आयोग ने महराजगंज के अवैध माही हॉस्पिटल पर कड़ा संज्ञान लिया है। सूरज कुमार चौहान की शिकायत पर आयोग ने मुख्य चिकित्साधिकारी (CMO) महराजगंज को रिपोर्ट के लिए तलब किया था। संचालक पर पहले भी कई अस्पतालों को अवैध रूप से चलाने और मरीजों की मौत का आरोप है। सीएमओ द्वारा आख्या प्रस्तुत न करने पर आयोग ने उन्हें दोबारा बुलाया है, जिससे मामले में गंभीरता बढ़ गई है।

HighLights

मानवाधिकार आयोग ने अवैध माही हॉस्पिटल पर संज्ञान लिया।

महराजगंज के मुख्य चिकित्साधिकारी को दोबारा तलब किया।

संचालक पर पहले भी कई अवैध अस्पताल चलाने का आरोप।

संवाद सूत्र, परतावल। अवैध रूप से संचालित माही हॉस्पिटल के खिलाफ ह्यूमन राइट्स काउंसिल महराजगंज के जिलाध्यक्ष एवं राष्ट्रीय मानवाधिकार आयोग के सदस्य सूरज कुमार चौहान द्वारा की गई शिकायत पर आयोग ने कड़ा संज्ञान लिया है। मामले में आख्या न देने पर मुख्य चिकित्साधिकारी महराजगंज को मानवाधिकार आयोग ने दोबारा तलब किया है।

ह्यूमन राइट्स काउंसिल के जिलाध्यक्ष एवं मानवाधिकार आयोग के सदस्य, ग्राम बड़हरा बरईपार थाना श्यामदेउरवा निवासी सूरज कुमार चौहान ने पांच नवंबर 2025 को राष्ट्रीय मानवाधिकार आयोग में शिकायत दर्ज कराई थी।

शिकायत में आरोप लगाया गया था कि माही हॉस्पिटल अवैध रूप से संचालित है और इसका संचालक पूर्व में भी नाम बदल-बदलकर कई स्थानों पर अस्पताल खोल चुका है, जहां गंभीर लापरवाही के चलते महिलाओं एवं नवजातों की मृत्यु हो चुकी है।

शिकायती पत्र के अनुसार, संबंधित संचालक ने पांच वर्ष पूर्व गुलरहिया थाना क्षेत्र के भटहट में प्रियांशु हॉस्पिटल के नाम से अस्पताल खोला था, जहां प्रसव के दौरान एक महिला की मृत्यु हो गई थी। हंगामे के बाद स्वास्थ्य विभाग ने अस्पताल को सील कर दिया था।

इसके बाद संचालक ने उसी क्षेत्र में 'सत्यम हॉस्पिटल' के नाम से पुनः अस्पताल खोला, जहां एक और महिला की मृत्यु हो गई। इस मामले में विभाग द्वारा अस्पताल सील कर गुलरहिया थाने में धोखाधड़ी एवं मेडिकल काउंसिल एक्ट के तहत मुकदमा दर्ज कराया गया था।

जमानत पर रिहा होने के बाद संचालक ने 'दिव्य जागृति' नाम से एक और अस्पताल खोला, लेकिन कार्रवाई की आशंका के चलते वहां से फरार हो गया।

इसके बाद महराजगंज जनपद के थाना श्यामदेउरवा क्षेत्र के गोधवल में 'न्यू अपोलो हॉस्पिटल' खोला गया, जहां एक नवजात शिशु की मृत्यु के बाद उच्चाधिकारियों ने तत्काल अस्पताल सील कर मुकदमा दर्ज कराया।

आरोप है कि बाद में अधिकारियों की मिलीभगत से उसी भवन में 'माही हॉस्पिटल' का संचालन शुरू कर दिया गया। मामले को गंभीर मानते हुए राष्ट्रीय मानवाधिकार आयोग नई दिल्ली ने उच्च प्रदेश मानवाधिकार आयोग को कार्रवाई के निर्देश दिए थे।

इसके क्रम में आयोग ने मुख्य चिकित्साधिकारी महराजगंज को नोटिस जारी कर 6 जनवरी को आख्या प्रस्तुत करने का आदेश दिया था, लेकिन सीएमओ द्वारा कोई आख्या प्रस्तुत नहीं की गई। इस पर आयोग ने पुनः 16 फरवरी को आयोग के समक्ष उपस्थित होकर आख्या देने का आदेश जारी किया है।



Source: <https://www.lokmatnews.in/india/modi-government-appointed-ips-officer-anand-swarup-special-secretary-internal-security-in-home-ministry-b507/amp/>

कौन हैं आनंद स्वरूप?, पीएम नरेन्द्र मोदी की अध्यक्षता वाली कैबिनेट नियुक्ति समिति ने इस पद पर किया नियुक्त

By लोकमत न्यूज डेस्क | Updated: January 9, 2026 13:50 IST

उत्तर प्रदेश कैडर के 1992 बैच के आईपीएस अधिकारी स्वरूप वर्तमान में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) में महानिदेशक (जांच) के रूप में कार्यरत हैं।

ठळक मुद्दे31 अगस्त, 2029 तक उनकी सेवानिवृत्ति की तिथि या अगले आदेश तक जो भी पहले हो, जारी रहेगा। अनुपमा नीलेकर चंद्रा को स्वरूप के स्थान पर एनएचआरसी में डीजी (आई) के रूप में नियुक्त करने को भी मंजूरी दे दी।

नई दिल्ली: प्रधानमंत्री नरेन्द्र मोदी की अध्यक्षता वाली कैबिनेट नियुक्ति समिति (एसीसी) ने भारतीय पुलिस सेवा (आईपीएस) के वरिष्ठ अधिकारी आनंद स्वरूप को नए विशेष सचिव (आंतरिक सुरक्षा) के रूप में नियुक्त किए जाने को मंजूरी दे दी है। एक सरकारी आदेश में यह जानकारी देते हुए बताया गया कि वह मौजूदा विशेष सचिव (आंतरिक सुरक्षा) प्रवीण वशीष का स्थान लेंगे। उत्तर प्रदेश कैडर के 1992 बैच के आईपीएस अधिकारी स्वरूप वर्तमान में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) में महानिदेशक (जांच) के रूप में कार्यरत हैं।

आदेश में कहा गया है कि उनका कार्यकाल कार्यभार ग्रहण करने की तिथि से लेकर 31 अगस्त, 2029 तक उनकी सेवानिवृत्ति की तिथि या अगले आदेश तक जो भी पहले हो, जारी रहेगा। एसीसी ने सशस्त्र सीमा बल में विशेष महानिदेशक के स्वप में कार्यरत 1994 बैच की आईपीएस अनुपमा नीलेकर चंद्रा को स्वरूप के स्थान पर एनएचआरसी में डीजी (आई) के रूप में नियुक्त करने को भी मंजूरी दे दी।



Source: <https://royalbulletin.in/uttar-pradesh/meerut/human-rights-and-inclusive-development-review-meeting-chaired-by-the/article-138063>

मेरठ में राष्ट्रीय मानवाधिकार आयोग की अध्यक्षता में मानवाधिकार और समावेशी विकास समीक्षा बैठक

By रॉयल बुलेटिन डेस्क

Jan 09, 2026 03:33 PM IST

मेरठ। विकास भवन सभागार में सदस्य राष्ट्रीय मानवाधिकार आयोग नई दिल्ली प्रियांक कानूनगो की अध्यक्षता में मेरठ के आकांक्षी विकास खंड से संबंधित मानवाधिकार एवं समावेशी विकास की समीक्षा बैठक की गई। बैठक में कौशल विकास मिशन, स्टार्टअप, कन्या सुमंगला योजना, विभिन्न विभागों द्वारा पेंशन योजना, बाल सेवा योजना, महिला सम्मान कोष के तहत आर्थिक सहायता, किशोर न्याय बोर्ड, सीडब्लूसी के प्रकरण, नगर निगम में सफाईकर्मी एवं उनको दिये जा रहे लाभ, छात्रवृत्ति, सीएम युवा उद्यमी योजना, बाल कल्याण समिति के प्रकरण, पाक्सो एक्ट के अंतर्गत दर्ज वाद एवं कार्रवाई इत्यादि की विस्तृत समीक्षा की गई।

सदस्य ने निर्देशित किया कि केन्द्र एवं राज्य सरकार के अंतर्गत समावेशी विकास की अवधारणा को सुनिश्चित करने हेतु प्रत्येक लक्षित वर्ग को लाभान्वित करने की विभिन्न योजनाएं संचालित की जा रही हैं। संबंधित समस्त विभागीय अधिकारी समाज के लक्षित वर्ग को चिन्हित कर लाभान्वित करने में प्रगति लाये। किशोर न्याय बोर्ड में जिला प्रशासन के प्रयासों से किये गये सकारात्मक कार्यों की सदस्य द्वारा प्रशंसा की गई। उन्होंने कहा कि समाज के प्रत्येक वर्ग को विकास की धारा में शामिल करना तथा उनके उत्थान के लिए कार्य करना सभी की प्राथमिक जिम्मेदारी है। विभागीय स्तर पर रोजगार एवं विभिन्न लाभार्थीपरक योजनाओं में प्राप्त आवेदन स्वीकार करते हुये लाभार्थियों की संख्या में वृद्धि की जाये।

सीडीओ द्वारा संबंधित विभागों द्वारा किये गये कार्यों के बारे में विस्तृत रूप से अवगत कराया गया। जिलाधिकारी द्वारा समस्त विभागीय अधिकारियों को दिये गये निर्देशों का शत-प्रतिशत अनुपालन सुनिश्चित किये जाने के निर्देश दिये गये।

इस अवसर पर जिलाधिकारी डा० वीके सिंह, सीडीओ नूपुर गोयल, जिला विकास अधिकारी श्वेतांक सिंह, जिला सूचना अधिकारी सुमित कुमार, जिला समाज कल्याण अधिकारी सुनील कुमार सिंह, जिला पंचायत राज अधिकारी वीरेन्द्र सिंह, जिला प्रोबेशन अधिकारी अनुपम यादव सहित अन्य संबंधित अधिकारी उपस्थित रहे।



Source: <https://hindi.theprint.in/india/the-government-appointed-ipsofficer-anand-swarup-as-special-secretary-internal-security-in-the-home-ministry/917018/>

सरकार ने आईपीएस अधिकारी आनंद स्वरूप को गृह मंत्रालय में विशेष सचिव (आंतरिक सुरक्षा) नियुक्त किया

भाषा | 9 January, 2026

नयी दिल्ली, नौ जनवरी (भाषा) प्रधानमंत्री नरेन्द्र मोदी की अध्यक्षता वाली कैबिनेट नियुक्ति समिति (एसीसी) ने भारतीय पुलिस सेवा (आईपीएस) के वरिष्ठ अधिकारी आनंद स्वरूप को नए विशेष सचिव (आंतरिक सुरक्षा) के रूप में नियुक्त किए जाने को मंजूरी दे दी है।

एक सरकारी आदेश में यह जानकारी देते हुए बताया गया कि वह मौजूदा विशेष सचिव (आंतरिक सुरक्षा) प्रवीण वशीष का स्थान लेंगे।

उत्तर प्रदेश कैडर के 1992 बैच के आईपीएस अधिकारी स्वरूप वर्तमान में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) में महानिदेशक (जांच) के रूप में कार्यरत हैं।

आदेश में कहा गया है कि उनका कार्यकाल कार्यभार ग्रहण करने की तिथि से लेकर 31 अगस्त, 2029 तक उनकी सेवानिवृत्ति की तिथि या अगले आदेश तक जो भी पहले हो, जारी रहेगा।

एसीसी ने सशस्त्र सीमा बल में विशेष महानिदेशक के रूप में कार्यरत 1994 बैच की आईपीएस अनुपमा नीलेकर चंद्रा को स्वरूप के स्थान पर एनएचआरसी में डीजी (आई) के रूप में नियुक्त करने को भी मंजूरी दे दी।

भाषा सुरभि शोभना

शोभना

यह खबर 'भाषा' न्यूज एजेंसी से 'ऑटो-फीड' द्वारा ली गई है। इसके कंटेंट के लिए दिप्रिंट जिम्मेदार नहीं है।